

Arunachal Pradesh . . . . .	22.48
Mizoram . . . . .	25.82
Central Sector . . . . .	255.01
Total (N.E.R.) . . . . .	1061.52
A&N Islands . . . . .	27.69
Lakshadweep . . . . .	4.87
All India . . . . .	65066.01
State Sector . . . . .	46621.00
Pvt. Sector . . . . .	2673.50
Central Sector . . . . .	16771.51

### SETTING UP OF A POWER PLANT AT BIHTA IN BIHAR

1048. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government propose to set up a power plant at Bihta to increase the power generation capacity in Bihar ;

(b) if so, the progress made so far to acquire land for this plant; and

(c) the time by which it is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (c) Bihar State Electricity Board had sent a proposal to the Central Electricity Authority (CEA) in May, 1990, to set up a 2×67.5 MW thermal power station near Bihta with a view to have stable power supply for Patna. The Board was advised by the CEA to explore the economics of the scheme vis-a-vis various other alternatives such as consideration of 210 MW unit size, erection of a dedicated transmission system for ensuring uninterrupted power supply to Patna. In January, 1991, Government of Bihar had agreed to examine whether adequate land could be made available for setting up a thermal power station of two units of 250 MW capacity at Patna. In March, 1991, the Board informed the CEA that it would not be feasible to install a 2×250 MW or even a 1×250 MW

power station at Bihta due to problems on account of clearances from Civil Aviation Department and Ministry of Environment and Forests. In view of this, this project is not being pursued in the CEA for techno-economic clearance.

[English]

### STREET LIGHTING IN ROHINI, DELHI

1049. PROF. PREM DHUMAL : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether there is inadequate arrangement of street lights in various Sectors of Rohini, Delhi, including in Sector 18; and

(b) if so, the steps Government propose to take to provide proper lighting arrangements in the streets as also on the roads in that area ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) According to DESU, adequate street lighting arrangements already exist in Rohini including Sector-18 and the same are being maintained by D.E.S.U. satisfactorily on behalf of D.D.A., D.E.S.U. has been undertaking electrification of various sectors/pockets in Rohini Residential Scheme as sponsored and financed by the D.D.A. or other colonising agencies.